

ITEM NO.8

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1885/2024

RAMESH KUMAR CHHABRA

Appellant(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

Date : 05-05-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. S. Hariharan, Adv.
Mr. Vikash Singh, AOR

For Respondent(s) : Mr. Mukesh Kumar Maroria, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 and 2 are duly represented.

Scanned soft copies of original records from High Court
have been received but are awaited from the Trial Court. Issue
reminder.

List again on 31.07.2025.

SUJATA SINGH
Registrar

HJ